

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JBM HOMES PRIVATE LIMITED Date of Commencement of Liquidation: 27-05-2024; List of Stakeholders as on Date: 06-03-2025; Name of IP: Mr. Anil Kumar Khicha; Process Number: 1; Last 5 digit of registration number: 10745

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	0	9819485	0	9819485				NA
3	Secured financial creditors	1	1751818220	1	1750820000		998220		Annexure 3
4	Unsecured financial creditors	23	186464379	2	87028538		99435841		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	1759110	3	1759110				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	104672952	15	80344890		24328062		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1777246	1	1777246				Annexure 9
Total		48	2056311392	22	1931549269		124762123		